

Central Administrative Tribunal, Lucknow Bench, Lucknow

O.A. No. 93/2005

Smt. Anjuman Bano

Applicant

Versus

Union of India and others

Respondents.

26.8.2009

Hon'ble Ms.Sadhna Srivastava, Member (J)

Hon'ble Dr.A.K. Mishra, Member (A)

App: None

Res: None

List is revised.No one is present on behalf of the applicant to pursue this case on behalf of the applicant. It appears that applicant has lost interest in pursuing the matter. Accordingly, O.A. is dismissed for want of prosecution.

  
Member (A)

  
Member (J)

HLS/-

ch  
Case by order  
dated 26.8.2009  
Final  
26.8.2009